

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2555
ANSWERED ON:22.07.2009
NEGLIGENCE BY DOCTORS
Sarvey Shri Sathyanarayana

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a number of cases have surfaced pointing to the negligence of the doctors at the time of operation in Government hospitals including those in Delhi;
- (b) if so, the details thereof, State-wise;
- (c) the action taken against the guilty doctors for their negligence; and
- (d) the steps taken by the Government to check recurrence of such incidents in future?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d) Health being a State subject, such information is not maintained centrally. No such incident has been reported in the Central Government Hospitals in Delhi. There is also an inbuilt mechanism available for redressal of such complaints, if any in the respective institution which is monitored under the supervision of the Medical Superintendent. The complainant can also approach the concerned State Medical Council or the Medical Council of India for action against the delinquent doctor as per the provisions of regulation of MCI.